

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**  
**PETITION NUMBER : CP(IB)/80(CHE)/2024**  
**NAME OF THE PETITIONER : Indian Bank**  
**NAME OF THE RESPONDENT(S) : K R Tirumuruhan**  
**UNDER SECTION : Sec 95 of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr. Pranava Charan for the Petitioner. Ld. PCS Mr. A.S. Sathish Kumar for the Respondent.

List the Petition for hearing on **05.07.2024**.

-Sd-  
**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

phk

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**